

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

(22)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-01-2021 AT 10.45 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : MA/1321/2019  
**PETITION NUMBER** : IBA/332/2019  
**NAME OF THE PETITIONER** : ASHOK VELAMUR SESHADRI (RP)  
M/S R.A. SAMY TRADING PVT LTD  
**NAME OF THE RESPONDENTS** : A RAGHURAM & 1 ANOTHER  
**UNDER SECTION** : 45, 49, 66 & 69 OF IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Vipin Warriar for the Applicant is present. Ld. Counsel  
Ms. D.V. Pooja & Mr. Harish Chowdary for R1 are present.  
List the matter on **23.02.2021** for hearing.

-sd-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

vs

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)